

**STATEMENT SHOWING INSTITUTION, DISPOSAL & PENDENCY OF CASES IN
RESPECT OF OFFENCES UNDER PREVENTION OF CORRUPTION ACT, 1988 IN THE
HIGH COURT OF SIKKIM FOR THE FOURTH QUARTER ENDING, 2025.**

Sl. No.	Name of the Court	Opening Balance as on 01/10/2025	Institution from 01/10/2025 to 31/12/2025	Disposal from 01/10/2025 to 31/12/2025	Pendency at the end of December, 2025
1.	HIGH COURT OF SIKKIM	--	--	--	--




 Additional Registrar-cum-Sr. Reader
 High Court of Sikkim
 Gangtok
 29/01/2026